GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 2458

TO BE ANSWERED ON MARCH 17, 2021

NIGHT SHELTERS TO THE HOMELESS

NO. 2458. DR. FAUZIA KHAN:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government has introduced any scheme to provide night shelters to the homeless and other persons spending their nights on the city footpaths;
- (b) if so, the details thereof;
- (c) the amount released during the last five years, State-wise; and
- (d) the names of the cities where the said scheme is being run presently?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

- (a) & (b) It is the primary responsibility of Governments of the States/UTs to provide shelter for the urban homeless. However, in order to complement their efforts, Ministry of Housing and Urban Affairs is administering 'Shelter for Urban Homeless (SUH)' scheme under Deendayal Antyodaya Yojana National Urban Livelihoods Mission (DAY-NULM), through respective States/Union Territories. It focuses on providing permanent shelters equipped with basic facilities for the urban homeless. So far, 1,587 shelters are operational in 29States/UTs with a total capacity of 86,486 persons under the Mission.
- (c): DAY-NULM is a Centrally Sponsored Scheme under which funds are released to State/UT governments in a consolidated manner. The allocation for different components of DAY-NULM including SUH is done by respective States/UTs based on their local requirement and capacity. So far under the Mission, ₹2,672 crorehas been released by the Ministry. A statement showing State/UT-wise details of funds released under DAY-NULM is at Annexure.
- (d): All the components of the Mission including SUH are available for implementation in all statutory towns including areas falling within notified Planning Area/Development area under the jurisdiction of an Industrial Development authority/ Special area Development Authority/ Urban Development authority etc. based on the local capacity and requirement. Details of operational shelters are available in Public domain at https://nulm.gov.in.

Annexure

Details of funds released to States/UTs under DAY-NULM during FY 2016-17 to 2020-21 as on 01.03.2021 as referred to in part (c) of RSUQ No. 2458 due on 17.03.2021.

Rupees in crore

Sl. No	States/UTs	Total Funds Released
1	Andhra Pradesh	279.49
2	Arunachal Pradesh	21.30
3	Assam	49.79
4	Bihar	126.87
5	Chhattisgarh	86.19
6	Goa	14.47
7	Gujarat	93.63
8	Haryana	40.17
9	Himachal Pradesh	30.33
10	Jammu& Kashmir	20.35
11	Jharkhand	102.26
12	Karnataka	71.60
13	Kerala	94.01
14	Madhya Pradesh	196.04
15	Maharashtra	50.96
16	Manipur	3.65
17	Meghalaya	3.79
18	Mizoram	55.41
19	Nagaland	32.80
20	Odisha	63.72
21	Punjab	26.24
22	Rajasthan	144.94
23	Sikkim	6.84
24	Tamil Nadu	397.84
25	Telangana	117.48
26	Tripura	34.28
27	Uttar Pradesh	311.89
28	Uttarakhand	34.50
29	West Bengal	137.30
30	A & N Islands	1.06
31	Chandigarh	7.82
32	D&N Haveli, Daman & Diu	0.17
33	Delhi	0.00
34	Puducherry	14.90
	Total	2,672.09